NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

69

C.P No.227/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Intelenet Global Services Pvt. Limited

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

ORDER

CP 227/66/NCLT/MB/MAH/2017

The Company Petition admitted. List this matter on 12.10.2017

. Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)